

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/2/2016
NAME OF THE PETITIONER(S) : John S. Dorai
NAME OF THE RESPONDENT(S) : M/S The Church of South India Trust Association & others
SECTION : 241

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	J. JENNY	Counsel for the impleading Petitioners in C.A Nos-43 & 44/2017 in C.P.No.2/2016	J. Jenny
2.	D. Prabhu mugunth Arunkumar.	Counsel for R1	D. Prabhu
3.	S. Bharathi Rajan.	Counsel for R2 to R11	S. Bharathi
4.	R. Padmanabha	Per for Petitioner	R. Padmanabha

ORDER

Counsel for petitioner present. Counsels representing R1, R2 to R11 and counsel for the impleading petitioners in the CP are present. Counsel for R1 filed a copy of the order passed by the Hon'ble High Court of Madras W P No.32457 of 2017 and W M P No.35754 of 2017 stating that there is an order of stay in relation to the proceedings of ROC-CHN/IPC/00346/2016 dated 12.1.2016. It is further submitted that the matter before the High Court of Madras is posted to 22.02.2018. Counsels representing the respondents prayed for time to make submissions in relation to the proceedings of the High Court of Madras. Time is enlarged at request. Put up on 08.03.2018.

-sd-

(S VIJAYARAGHAVAN)
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)